

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 326

IA-4979/2021 CA No-150/CIII/ND/2018 Contempt.P25/2022

In

IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

.....APPLICANT/PETITIONER

Vs

Namdhari Food International Pvt. Ltd

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the NeSL : Adv. Sandeep Bisht

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **08.05.2024**.

Sd/-

(Court Officer)